

Indian Air Space Violations

17. { Shri P. C. Borooah:
Shri Prakash Vir Shastri:
Shri Yashpal Singh:
Shri Vishwa Nath Pandey:
Shri K. C. Pant:

Will the Minister of Defence be pleased to state:

(a) the number of incidents involving India's air-space violation by Pakistani and Chinese aircraft during the past four months; and

(b) the action taken by Government in each case?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) and (b). According to the information available to Govt. to date, there have been two violations of Indian air space by Pakistani aircraft since 7th May, 1964. These violations were over the cease-fire line in Jammu & Kashmir and complaints have been lodged with the United Nations Military Observer Group. There was a violation of our air space by a foreign aircraft on the 20th May, 1964 but owing to the height at which it flew, it was not possible to identify it.

Transmitter in Nagaland

18. { Shri P. C. Borooah:
Shri Yashpal Singh:
Shri Bade:
Shri Vishwa Nath Pandey:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Nagaland administration has requested Government to instal a powerful radio transmitter in the State; and

(b) if so, Government's decision on this demand?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) The matter is under consideration.

Theft of Newspaper Files from Press Information Bureau

19. { Shri Babanchander Seth:
Shri Rameshwar Tantia:
Shri B. P. Yadava:
Shri Dhaon:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 1184 on the 25th April, 1964 and state:

(a) whether Government have received report regarding theft of newspaper files in Press Information Bureau;

(b) if so, the details thereof;

(c) whether anybody has been held responsible for the theft; and

(d) the action taken against him?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi):

(a) Yes, Sir.

(b) The police have reported the case as untraced after due investigations.

(c) In view of the police report, it has not been found possible to hold anybody responsible for the theft.

(d) Does not arise.

टेलीप्रिन्टर

20. { श्री म० ला० द्विवेदी :
श्री स० च० सामन्त :
श्री सुबोध हंसवा :

क्या संचार मंत्र यह बताने की कृपा करेंगे कि :

(क) हिन्दी और विभिन्न भारतीय भाषाओं के टेलीप्रिन्टर निर्माण की योजना में क्या प्रगति हुई है ;